

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4109
ANSWERED ON:20.04.2005
POLICY OF ZERO TOLERANCE OF CORRUPTION
Mehta Shri Alok Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has formulated any policy of `Zero Tolerance` of corruption in the various Government Departments/other agencies to eradicate corruption;
- (b) if so, the details thereof; and
- (c) the measures taken or proposed to be taken by the Government including revamping the vigilance agencies set up for this purpose in various Government offices?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a), (b) & (c): The Government is fully alive to the need to eradicate corruption and effectively implement its policy of `Zero Tolerance` to corruption. To achieve this goal, the Government has adopted short term and long-term measures. The Government has devised Annual Action Plan to monitor anti-Corruption and vigilance activities of various Ministries/Departments. Annual Action Plan has three main features i.e. preventive vigilance, surveillance and detection and punitive deterrent action. As regards long-term strategy, the Government endeavors to bring more transparency into the system by various Administrative and legislative measures.